



BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 73/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Kajal Das-Vs-Shivam Infraestate Pvt.Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ritobrata Mitra  
Advocate }  
2) Goutam Kumar Dey  
Advocate }  
3) Anjana Banerjee  
Advocate }  
4) Santanu Sare,  
Advocate }  
Petitioner  
Barjatya  
18-12-17

1) Jishnu Chowdhury (Adv) Respondent  
2) Arikra Basu (Adv) No.  
3) Palita Paban Biswas (Adv) 1,2 & 3  
4) Arin Chaudhuri (Adv)

Arin Chaudhuri  
18/12/17

P.T.O.

**O R D E R**

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 are present.

List it on 31/01/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)